

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

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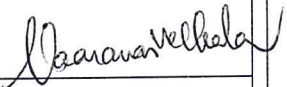
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.124,125,242 & 282 /2018 in CP(IB) No49/7/HDB/2017
NAME OF THE COMPANY	United Seamless Tubular Pvt Ltd
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	United Seamless Tubular Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao Ch. Anuramjan M. Sridhar, G. Bhupesh } Counsels for R.P.	Sr. Adv. Adv/s.	9603488093	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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SANJOSH JADHAV
for suspended
Director

Adv

9566605055



ORDER

IA No. 124/18, 125/18, & 282/2018, are taken up today.

The counsel for newly added parties in IA No.125/2018, filed counter.

IA No. 125/2018, 282/2018, can be disposed of jointly by common order.

So three IA's are listed for hearing on 20.08.2018.

Both parties are directed to be ready to proceed with these applications.


Member(Judl)